

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.31/2014

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Rohinten Daddy Mazda. -Versus- The Property Co. Ltd.	
Under Section		58 /59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SANJIB MAL, Adv. } For Respondent.
2. MR. DIBANATH DEY, Adv. }

[Signature]
22/09/2017

1. MR. SHUVASISH SEN GUPTA }
2. MR. SANDEEP TRIVEDI } For Petitioner

[Signature]
22/9/2017

ORDER

Ld. Counsel for the petitioners and the respondents made a joint request for adjournment on the ground that a proceedings is pending before the Hon'ble Supreme Court and keeping in view of the statements of the parties the case is adjourned for further hearing of this petition to 15/11/2017.

List it on 15/11/2017.

Sd/-
(Jinan K.R.)
Member (Judicial)